No. 9/6(1)/2020-H(Pt) GOVERNMENT OF MANIPUR HOME DEPARTMENT

ORDERS

Imphal, the 15th August, 2020

WHEREAS, the Chairperson, State Executive Committee of the State Disaster Management Authority in exercise of the powers conferred under Section 20(2)(a) of the Disaster Management Act, 2005 issued orders of even No. dated 06/08/2020 detailing the guidelines of the lockdown to be followed till further orders or till 15/08/2020 in respect of entire state;

- WHEREAS new cases infection of COVID-19 continues to be detected amongst people who have no history of travel outside the state;
- 3. WHEREAS the issues relating to lockdown and activities that can be allowed was considered in a meeting taken by Hon'ble Chief Minister with council of Ministers today.
- 4. NOW THEREFORE, in exercise of the powers conferred under Section 20(2)(a) of the Disaster Management act, 2005 the undersigned in his capacity as Chairperson, State Executive Committee of the State Disaster Management Authority hereby orders extension of the complete lockdown in the entire state till 31/08/2020 or until further orders whichever is earlier by allowing the activities listed in Annexure.
- 5. There shall be lockdown except for the activities listed in the Annexure and Deputy Commissioners will issue order imposing curfew from 5 PM to 6 AM in their districts.
- 6. High Court of Manipur may issue its own order and guidelines based on orders and guidelines issued by the Central Government and State Government.
- 7. The permitted activities are subject to observance of National Directives for COVID-19 Management.

(Dr. Rajesh Kumar)
Chief Secretary &
Chairman,
State Executive Committee
Government of Manipur

Copy to:-

- 1. Secretary to Hon'ble Governor of Manipur, Raj Bhavan Imphal.
- 2. Secretary to Hon'ble Chief Minister, Manipur.
- 3. PPS to Hon'ble Deputy Chief Minister, Manipur.
- 4. PPS to all Hon'ble Ministers, Manipur.
- 5. All Administrative Secretaries, Government of Manipur
- 6. Director General of Police, Manipur.
- 7. Registrar General, High Court Manipur.
- 8. I.G Assam Rifles (South), C/o 99 APO
- 9. GOC 57 Mtn. Divn, C/o 99 APO
- 10. IG, CRPF (M&N Sector), Gr. Centre Langjing.
- 11. Dv.I.G. BSF Hgrs. Koirengai.
- 12. All Deputy Commissioner/ District Superintendents of Police.
- 13. Director (IPR), Government of Manipur.-for wide publication of the orders through print and electronic media.
- 14. Director, Printing & Stationary, Manipur- with request for publication in Manipur Gazette Extra-ordinary and to furnish 20 copies of the Gazette.
- 15. Station Director, Doordarshan Kendra, Imphal.
- 16. Station Director, All India Radio, Imphal.
- 17. Guard file.

ACTIVITIES THAT ARE PERMITTED BETWEEN 15-08-2020 TO 31-08-2020

1. Supply of Essential goods:

a) Home Delivery of essential commodities is allowed.

b) Collection, processing, distribution and sale of milk and milk products.

c) Locality based retails shops dealing with essential commodities like groceries for daily use, vegetables, fruits, milk booths, poultry meat and fish will be opened in all districts from 8 AM to 2 PM on all days except Sundays.

d) Whole sale shops in Thangal Bazar and Dharamshala shall open from 10 am to 3 pm on all days except Sunday to cater to requirements of retailers of districts as below:

Day	Name of districts
Monday	Imphal West, Churachandpur, Pherzawl, Tamenglong, Noney
Tuesday	Imphal East, Senapati, Kangpokpi, Ukhrul, Kamjong
Wednesday	Chandel, Tengnoupal, Thoubal, Bishnupur, Kakching, Jiribam
Thursday	Imphal West, Churachandpur, Pherzawl, Tamenglong, Noney
Friday	Imphal East, Senapati, Kangpokpi, Ukhrul, Kamjong
Saturday	Chandel, Tengnoupal, Thoubal, Bishnupur, Kakching, Jiribam

Vehicles of the retailers will be allowed to go to wholesale shops with permits/passes issued by the DC concerned.

e) All standalone shops like shops selling construction material, hardware, electrical items, cement etc. located outside Paona Bazar, Thangal Bazar and Nagamapal area are also allowed to open from 8 AM to 2 PM.

f) Rostered opening of shops from 8 AM to 4 PM in Thangal and Paona Bazar except shops in Gullies / bylanes between buildings as below:

SI.	Day of	Shops selling goods which can clubbed as below			
No.	opening	Thangal Bazar	Paona Bazar		
1.	Monday	Clothes/Shoes/Stationeries/ sports/utensils/crockery/ Electrical / Paint / mattress & carpets	Luggage & Bag/stationeries/ Jewelry / cosmetic /photo		
2.	Tuesday	Aluminum construction materials/ Ply wood / utensils/ Electronics /computers/ mobiles / weaving yarn	Clothes (only eastern side) Weaving yarn/ Cycle / computer / glass & ply / Mobile / electronics /dry cleaners		
3.	Wednesday	Motor parts / Tyres / batteries/ Hardware / sanitary fittings / tiles / marbles	Clothes (only Western side) / Shoes / sports / eye glasses		
4.	Thursday	Clothes/Shoes/Stationeries/ sports/utensils/crockery/ Electrical / Paint / mattress & carpets	Luggage & Bag /stationeries/ Jewelry / cosmetic /photo		
5.	Friday	Aluminum construction materials/ Ply wood / utensils/ Electronics /computers/ mobiles / weaving yarn	Clothes (only eastern side) Weaving yarn/ Cycle / computer / glass & ply / Mobile / electronics /dry cleaners		
6.	Saturday	Motor parts / Tyres / batteries/ Hardware / sanitary fittings / tiles / marbles	Clothes (only Western side) / Shoes / sports / eye glasses		
	tiles / marbles				

2. Movement of Cargo and goods:

- a) All goods vehicles are allowed to cross interstate border at Mao, Jiribam and Jessami.
- b) Movement of all trucks and other carrier vehicles with two drivers and one helper including empty trucks after delivery of goods or for pick-up of goods.
- c) Shops for truck repairs and dhabas on highways are allowed with social distancing prescribed.
- DCs may issue passes for persons and vehicle involved in transporting horticultural produce and perishables in consultation with Horticulture Department representative in the district.

3. Health Related activities:

- a) Hospitals, Nursing homes, Clinics and Dispensaries
- b) All Chemists, Pharmacies and all kinds of medicine shops including Jan Aushadhi Kendras and Medical equipment shops.
- Medical Laboratories and collection centres.
- d) Veterinary Hospitals, dispensaries, clinics and related pathological laboratories and sale and supply of vaccines.

4. Public Utilities:

- a) Distribution of LPG through Home delivery
- b) Postal Services including post office
- c) Telecommunication and internet services
- d) Operation of Water / sanitation, power supply and waste management sectors
- e) Petrol pumps -only for essential services as notified by CAF & PD department.
- f) Airport and Airlines

5. Agriculture and related activities:

- Farming operations by farmers and farm workers in field in rural areas.
- b) Agencies engaged in procurement of agricultural and horticultural produce including Farmer Producers companies.

6. Fisheries:

- a) Operations of fish farms
- b) Fish feed plants

7. Animal Husbandry:

- a) Operation of poultry farms and hatcheries, piggery and dairy development.
- b) Animal feed manufacturing

8. Finance Sector:

- a) Reserve Bank of India and RBI regulated Financial market to function with minimal staff not exceeding 30% of the existing staff.
- b) Bank branches and ATMs and Business Correspondents to function with minimal staff not exceeding 30% of the existing staff.
- c) LIC to function with minimal staff not exceeding 10% of the existing staff.

9. Commercial and private establishments:

- a) Print and electronic media
- b) Courier services
- c) Private security services
- d) Food processing units including manufacturing units in industrial estates.
- e) Mineral water manufacturing and distribution
- f) Home delivery of food by restaurants and outlets.
- g) Show Rooms and Servicing Centres of vehicles from 9 AM to 4 PM.

10. Movement of Persons:

- a) Private vehicles for emergency services including medical and veterinary care, 15/08/1920
- b) All exempted category of employees attending work place.

11. Offices of Central and State Government:

- a) All Central and State Government offices dealing essential services shall be opened.
- b) All Officers of the rank of Under Secretary and above in the Secretariat shall attend. In respect of other categories 33 percent of the staff will attend as decided by the Administrative Secretary/Head of Department.
- All officers categorized as Group A will attend office in respect of other offices of the State Government.
- **12. Shops and** establishments dealing with spare parts & tyres which are allowed to open to meet the requirements of goods trucks.

Α.				
SI.	Facility	Name of Shop	Address	Time allow for opening
SI. No.				
1.	Tyre	SP Tyre and Threads	Thangal Bazar	
2.	Spare Parts	Pintu Motors	MG Avenue	7:00 AM to 2:00 PM
3.	Spare Parts	Delhi Motors	MG Avenue	
4.	Spare Parts	Raja Automobiles	MG Avenue	

B.					
SI. No.	Facility	Name of Shop	Address	Time allow for opening	
1.	Engine	Sova Workshop	Khabam Lamkhai		
2.	Body	Jati Workshop	Chingmeirong		
3.	Body & Engine	Nanao Workshop	Pheidinga		
4.	Body	Deepak Workshop	Luwang Sangbam	7:00 AM to 2:00 PM	
5.	Engine	Brojen Workshop	Khabeisoi		
6.	Body	Boy Workshop	New Checkon		
7.	Tyre	City Sales (Indag Tyre)	Mantripukhri		

13. MNREGA works:

a) MNREGA works are allowed in rural areas with strict implementation of social distancing and face mask.

14. Construction activities:

- (a) Construction activities of National projects, Highways, Railways, development works taken up by government departments and also private construction works where labourers are available on site.
- (b) Construction and maintenance of rural water supply schemes.